

98

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD BENCH

O.A.No.39/95

Date of Order: 2.8.96

BETWEEN:

L.Abbai

.. Applicant.

AND

1. The Director of Accounts (Postal),
A.P.Circle, Hyderabad-1.
2. The Chief Post Master General,
A.P.Circle, Hyderabad.
3. The Union of India, rep. by
the Secretary, Dept. of Posts,
Dak Bhavan, New Delhi - 110 001. .. Respondents.

- - -

Counsel for the Applicant

.. Mr.J.V.Lakshmana Rao

Counsel for the Respondents

.. Mr.K.Bhaskara Rao

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

- - -

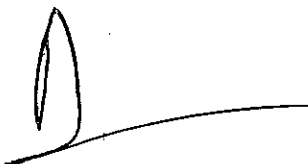
O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)

- - -

Heard Mr.T.V.V.S.Murthy, learned counsel for the applicant and Mr.K.Bhaskara Rao, learned standing counsel for the respondents.

2. This OA is filed for payment of encashment of leave salary consequent on his compulsory retirement on 21.1.91.

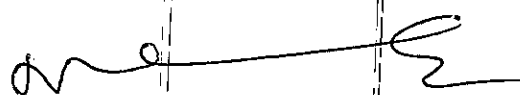


.. 2 ..

3. In pursuance of the judgement dated 11.7.95 in
and 378/92
OAs.377/92/ of this Tribunal it is stated that the applicant
was reinstated in service on 30.8.95 and hence the present
OA has become infructuous. The learned counsel for the
applicant requests for withdrawal of the OA in view of the
above circumstances. In view of the above submission the
OA is allowed to be withdrawn.

4. In the result, the OA is dismissed as withdrawn.

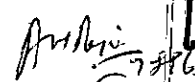
No costs.


(R.RANGARAJAN)
Member (Admn.)

Dated: 2nd August, 1996

(Dictated in Open Court)

sd


D.R. (J)

..3..

O.A.NO.39/95

Copy to:

1. The Director of Accounts (Postal)
A.P.Circle, Hyderabad.
2. The Chief Post Master General,
A.P.Circle, Hyderabad.
3. The Secretary,
Dept. of Posts,
Oak Bhavan, New Delhi.
4. One copy to Mr.D.V.Lakshmana Rao, Advocate,
CAT, Hyderabad.
5. One copy to Mr.K.Bhaskara Rao, CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

YLKR

22/8/96
DA 39/95

TYPED BY
COMPARED BY

CHECKED BY:
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 2/8/96

ORDER/JUDGEMENT
D.A. NO./R.A./C.P. No.

in

G.A. NO. 39/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOTTED
DISPOSED OF WITH DIRECTIONS
DISMISSED ✓
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

No spare copy

